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Title: Regarding delay in release of funds from the Central Government to the state Government of Karnataka under Mahatma Gandhi Udyog Khatri Yojana.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I am thankful to you, Madam Speaker, for allowing me to raise a matter of urgent public importance. I want to raise a matter regarding delay in release of funds from the Central Government to the State Government of Karnataka under Mahatma Gandhi Udyog Khatri Yojana.

Mahatma Gandhi Udyog Khatri Yojana is a very important programme launched by the UPA Government. Two months back, that is, on 14th October, 2014, the Government of Karnataka had submitted a proposal stating that an amount Rs. 2,204 crore, which is a balance as 2nd installment, has not yet been released by the Central Government.

I would, therefore, request the Minister of Rural Development to release the 2nd installment amount of Rs. 2,204 crore to the State Government of Karnataka on priority basis.

HON. SPEAKER: The names of Shri S.P. Muddahanume Gowda, Shri D.K. Suresh and Shri B.N. Chandrappa will be associated on this issue raised by Mr. Dhruvanarayana.